

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 212 of 2012

Dated : 8th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2
Mr. Aashish Gupta
Ms. Tarunima Vijra for R.8
Mr. Manu Seshadri for R.1

Appeal No. 224 of 2012

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2

Appeal No. 232 of 2012

**NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent (s): Mr. R.B. Sharma for R.7

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2
Mr. Aashish Gupta
Ms. Tarunima Vijra for R.8
Mr. Manu Seshadri for R.1

Appeal No. 247 of 2012

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. S. Vallinayagam for R.4
Mr. Manu Seshadri for R.1

Appeal No. 252 of 2012

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Manu Seshadri for R.1

Appeal No. 253 of 2012

NTPC Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. Anurag Sharma
Ms. Shikha Ohri
Mr. Manu Seshadri for R.1

Appeal No. 167 of 2012

NTPC Ltd. ... Appellant(s)

Versus

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent (s): Mr. S. Vallinayagam for R.7
Mr. Manu Seshadri for R.1

Appeal No. 53 of 2013

NTPC Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent (s): Mr. R.B. Sharma for R.7
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.2
Mr. Manu Seshadri for R.1

ORDER

Heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **27.05.2013**.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg